NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/419/ (IB)/2017

NAME OF THE PETITIONER(S)

: FROM PRINT REGD

NAME OF THE RESPONDENT(S)

: GANESH CARTONS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. PC

A. KRIPA KARANI-

Palitioner

RESPONDENT

A. yel

ORDER

Counsel for Petitioner present. Counsel for Respondent present and submitted that he is ready to settle the principal amount of outstanding debt and willing to bring DD to the tune of Rs.25 lakh and to file a schedule for payment to rest of the money. The parties are at 'dispute' in relation to the interest portion claimed by the Petitioner. In this respect both the Counsels are directed to seek instructions from their clients and negotiate the interest part. Put up on 03.08.2017 at 10.30 A.M.

Swiragon down.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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